

recommendations/observations contained in the Eighty-seventh Report of the Department-related Parliamentary Standing Committee on Commerce on action taken by the Government on the recommendations/observations contained in its Eighty-third Report on the "Functioning of Special Economic Zones".

MATTER RAISED WITH PERMISSION

Recent Train Dacoities

DR. ASHOK S. GANGULY (Nominated) : Sir, I want to bring to the attention of the House the frequent instances of dacoities on trains during the last ten days especially the trains going through a particular section and between the stations where women were molested...*(Interruptions)*... Sir, I was talking about the alarming number of dacoities that are taking place on trains passing through a particular part of the country where women have been molested, children have been hurt, men have been manhandled and lakhs of rupees worth of personal effects of the passengers have been stolen with impunity by dacoits who have stopped trains, come on horses and then gone away without anybody being caught. In addition to that, the accidents that have already been referred to, are frightening instances. Newspapers have reported that in one particular Gitanjali train between Kolkata and Bombay, the passengers were insulted and manhandled by the catering staff. Frequent accidents of incidents of violence on trains is making the train travel in this country particularly unsafe. I wish to bring to the attention of the hon. Minister that if such incidents are not checked, if protection is not given to passengers, such sort of incidents will create a sense of fear amongst the hundreds of thousands of people who travel everyday on trains. I wish this to be recorded, and as a particular instance, a response to be obtained from the Minister concerned as to what steps are being taken in order to safeguard the passengers on trains traveling throughout India. Thank you.

Need to reconstitute the National Commission

for Scheduled Castes

सुश्री अनुसुइया उइके (मध्य प्रदेश) : माननीय उपसभापति महोदय, मैं आपका ध्यान एक बहुत ही महत्वपूर्ण और गंभीर की ओर आकर्षित करना चाहती हूँ। देश की अनुसूचित जाति और जनजाति की रक्षा और उनको शोषण और अत्याचार से बचाने के लिए संविधान में अनुसूचित जाति आयोग का गठन किया गया। इस विषय को लेकर मैं आपका ध्यान आकर्षित करना चाहती हूँ। भारत में अनुसूचित जाति वर्ग के हितों की रक्षा हेतु संविधान के